

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

6. IA 3296/2024,  
IA 1157/2024,  
IA 4195/2023,  
IA 1468/2024,

IA 5661/2023 in C.P. (IB)/959(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.06.2024**

**NAME OF THE PARTIES:-** IA 3296/2024 Kinsfolk Technology Private  
Limited  
V/s  
Ravi Sethia IA 1157/2024 Regional Provident  
Fund Commissioner 1 Ro Kandivali East  
V/s  
Interim Resolution Professional for  
Future Lifestyle Fashions Limited  
IA 4195/2023 Sunil Kumar Doongarmal Jain  
V/s  
Ravi Sethia IA 1468/2024 Bansi Mall Management  
Pvt. Ltd.  
V/s  
Ravi Sethia (RP OF FLFL)  
IA 5661/2023 Benetton India Pvt. Ltd.  
V/s  
Future Lifestyle Fashions Limited Through R.P  
IN THE MATTER OF  
Bank of India  
V/s  
Future Lifestyle Fashions Limited

**Section: Sec 60(5) Sec 66(1) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**I.A No. 3296/2024:** Counsel, Haris A Khan appeared for the applicant through VC. Counsel Nandita Bajpai a/w Ms. Rahat Kalpatri appeared for the respondent/RP. This application has been filed by the applicant seeking direction against the Resolution Professional to verify and admit the claim. Counsel for the RP is present and seeks time to file reply. Let the reply, if any, be filed within a period of three weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **13.08.2024**.

**I.A No. 1157/2024:-** Counsel Nandita Bajpai appeared for the EPFO. List this matter on **30.07.2024**.

**I.A No. 4195/2024:-** Counsel Prathmesh Nirkhe appeared for the applicant. Counsel Nandita Bajpai a/w Ms. Rahat Kalpatri appeared for the respondent/RP. Counsel for the applicant seeks time to file rejoinder. Let the rejoinder be filed well before the next date of hearing. List this matter for the final hearing on **19.08.2024**.

**I.A No. 1468/2024:-** Counsel Ankita Yadav appeared for the applicant. Counsel Nandita Bajpai a/w Ms. Rahat Kalapatri appeared for the respondent/RP through VC. List this matter on **30.07.2024**.

**I.A No. 5661/2023:-** Counsel Nausheer Kohli appeared for the RP through VC and Counsel

Ambuj Tiwari appeared for the applicant through VC. Counsel for the RP seeks time to file reply. Let reply, if any, on behalf of the RP be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **13.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*HARSHADA*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**